

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI RAVICHANDRAN RAMASAMY  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	COMPANY APPEAL/08/KOB/2022
SECTION	59(1) (C/ACT)
NAME OF PARTIES	LAILA BABU & ANOTHER V/S CAMEL RUBBERS PVT LTD & 3 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	K R JINAN, KARTHIKA K J.
RESPONDENTS ADVOCATE/ PROFESSIONAL	PHILIP MATHEW, M A SHAJI, MUHAMMED RIYAS A T, ROC, BABU CHERUKARA.

**12th JULY 2024**

## O R D E R

### COMPANY APPEAL/08/KOB/2022

Learned Counsel, Mr. Vinay Mathew appears on behalf of the Appellant through virtual mode. Learned Counsel, Mr. M A Shaji appears virtually on behalf of R1. Learned Counsel, Mr. Babu Cherukara appears physically on behalf of R2 & R3.

Vide order dated 06.06.2024, the right of R2 & R3 to file any reply affidavit in the present matter stood forfeited. However, R2 & R3 are at liberty to participate in the hearing.

List this matter for further consideration on **19.08.2024**.

**Sd /-**

**RAVICHANDRAN RAMASAMY  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**